

(c) whether any machinery exists for supervision of the work of the gardeners; and

(d) whether the gardeners maintain any log-book?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (DR. B. GOPALA REDDI): (a) No recovery is made on account of maintenance of lawns, shrubs, trees and hedges in M.Ps. residences. But for special services such as maintenance of flower and vegetable beds, an amount of Rs. 8-33 nP. (less 25¢) per month is charged.

(b) The gardeners maintain the lawns and hedges. Where additional service charges are paid they look after the flower and vegetable beds also.

(c) Yes, Sir.

(d) Note Books are being maintained by the garden *choudharies*.

SHRI M. P. BHARGAVA: May I know, Sir, how many bungalows each gardener is supposed to attend to?

DR. B. GOPALA REDDI: Four bungalows.

SHRI M. P. BHARGAVA: May I know, Sir, whether the bungalows allotted to each *mali* are adjacent to each other, or is it that one bungalow is on one road, another on another road a third on a th'rd road and a fourth somewhere else?

DR. B. GOPALA REDDI: Sir, we would very much like to have them in succession in a particular row, but unfortunately we are unable to succeed because of M. Ps. wanting particular malis to look after their bungalows.

SHRI M. P. BHARGAVA: May I know, Sir, whether the hon. Member is aware that in the absence of log books the gardeners are bluffing all

the four people they are supposed to serve and they work nowhere?

(No reply)

*217 and *218. [The questioner (Shri Gurud(v)) was absent. For answers, vide cols. 1758-59 infra.]

*219 [The questioner (Shri B. D. Khobaragade) was absent. For answer, vide cols. 1759-60 infra.]

LOCATION ON HEAVY INDUSTRY IN ORISSA

♦220. SHRI DHANANJOY MOHANTY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a heavy industry in Orissa in the year 1962-63; and

(b) if so, what is the proposed industry and where it is intended to be located?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO) : (a) and (b) If the hon. Member can specify which industry he has in mind, I can try to give the necessary information.

SHRI JASWANT SINGH: The question is about "a heavy industry". Would the hon. Minister tell us whether there is any proposal for such an industry?

SHRI N. KANUNGO: No, the question is whether there is any proposal under Government's consideration to set up a heavy industry in Orissa in the year 1962-63. Now, there are many proposals there, and also for heavy industries. About which particular industry does he want to know?

SHRI JASWANT SINGH: There is no question of any particular industry. The questioner asks whether any heavy industry is to be established in Orissa.

SHRI N. KANUNGO: The only information I have in my possession is that the Orissa Government has proposed a heavy industry corporation and it has been approved, and funds to the extent of about Rs. 5 crores have been sanctioned from Central resources. The rest has got to be found by the Government of Orissa.

•221. [The questioner (Shri P. N. Rajabhoj) was absent. For answer, vide cols. 1760-61 infra.]

INDUSTRIAL ESTATES

•222. SHRI S. C. DEB: Will the Minister of COMMERCE AND INDUSTRY be pleased to state the number and location of the Industrial Estates that were set up in the year 1961 in different parts of the country and what is the programme in this regard in the current year?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): A statement is laid on the Table of the House. [See Appendix XXXVII, Annexure No. 13.]

SHRI S. C. DEB: May I know, Sir, what the procedure is for sanctioning Industrial Estates, whether it is after demands from State Governments? What is the procedure?

SHRI N. KANUNGO: The procedure is that State Governments make proposals. They are scrutinised by the Government of India and the Planning Commission, and then it is allotted; whichever category is suitable within the limits is allotted for the purpose.

SHRI S. C. DEB: There is a Statement and from the Statement I see that up to the end of the Second Five Year Plan 119 Industrial Estates were sanctioned out of which 66 were completed and 53 were in different stages of construction. I want to know whether all the 66 completed ones are functioning.

SHRI N. KANUNGO: Well, from the statement the hon. Member will

find that they are in different stages of functioning. Somewhere all the sheds in the Estates have been allotted; somewhere some sheds have been allotted and others are vacant. Somewhere the services have not been provided. It is in different stages; it is a continuing process.

SHRI S. C. DEB: "The programme of Industrial Estates of the various States is implemented on a five year pattern and not on year to year basis", says the Statement. Now, I am asking the question whether all the 66, that were completed out of the 119 Industrial Estates sanctioned, are functioning.

SHRI N. KANUNGO: No, they are functioning, as I said, in different stages. After all you must have a tenant and you must have the full services laid down, water, electricity and all that. Sometimes there are snags and they are not fully functioning. That they are functioning in different stages has been stated in the Statement which has been placed on the Table of the House.

SHRI S. C. DEB: Of those functioning, which are in the stage of production?

SHRI N. KANUNGO: The Estates are not to produce. The individual sheds which have been let out to parties or which have been taken over, on hire purchase, well, they can produce. And therefore I have stated, as far as the Estates are concerned, the number of sheds which are in the stage of production; those that have been let out but have not been occupied have also been stated; those that are in the stage of construction have also been given. It is a very elaborate statement.

SHRI M. P. BHARGAVA: May I know, Sir, whether the Ministry is aware that there are complaints to the effect that people do not know whom to approach and where to approach about these Industrial Estates, and there is no proper publicity about these Industrial Estates?